MEMBER (J)

CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No.62/1254/2021



This the **20th** day of **July**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Anantnag. Mudasir Anmad Rathr aged 32 years 8/0 Gn.	Rasooi Rather R/o Seer Hamdan
	Applicant
(Advocate:- Mr. P.S. Ahmad - Not Present)	
<u>Versus</u>	
1. State of Jammu and Kashmir through its Chief S of Youth Services and Sports, Civil Secretariat Srinagar	Kmt. & Ors.
(Advanta: Mr.	Respondents
(Advocate: Mr)	
ORDER [ORAL]	
(Delivered by Hon'ble Mr. Anand Mathur, Member-	- <u>A)</u>
Despite sending the link to the learned counsel	l for the applicant for joining the
video conference, he has not joined the conference today	y.
2. On the previous date i.e. 15.03.2021 nobody has behalf of the applicant and today also none appears for applicant has lost interest in pursuing the matter. According	or the applicant. It seems that the
to non appearance of the applicant.	
(ANAND MATHUR)	(RAKESH SAGAR JAIN)

<u>Sushil</u>

MEMBER (A)